

Statement of Immovable Property Return for the year 2014 (as on 01.01.2015)

Service: ICLS.

Name of the Officer (in full): S.V. RAJGOPAL

Designation : DEPUTY OFFICIAL LIQUIDATOR

Date of Birth: 12.02.1

Ministry/Department/Office: Ministry of Corporate Affairs, O/o. The Official Liquidator, High Court of Karnataka, Bangalore.

Present pay: Rs.26910

Name of district sub-division, Taluk and Village in which property is situated	Name and details of property – housing, lands and other buildings	Cost of Construction/ acquirement including land in case of house and year when purchased	*Present Value	If not in own name state in whose name held and his/her relationship to the Government servant.	How acquired-whether by purchase, lease**, mortgage, inheritance, gift or otherwise, with date-of acquisition and name with details of persons from whom acquired.	Annual Income from the Property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Hyderabad District	Flat No.405, Eashwar Samyuktha's Residence Sairam Colony, Saidabad Hyderabad.	Cost of flat Rs.27.00 lakhs. In the year 2014	27.00 lakhs	Own Name	(1)By purchase (2)By Loan from HDFC, withdrawal from G.P.F. (3)M/s. Sai Samyuktha Builders Samyuktha pride Enclave Barkatpura Depo Road Barkatpura, Hyderabad	Nil	Intimation given Ministry vide 22.08.2014 tal vide Letter dat by the Ministr

Signature.....
Date ...30.1.2015.....

NOTES ;

- *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- **Includes short term lease also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Service (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving details of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in any other person dependent on Government Servant.
- The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- The columns should be filled up neatly in capital letters.